

**Shri M. V. Krishnappa:** Seven lakh tons, milo 3 lakh tons and altogether about 29 lakh tons of food-grains.

**Shri V. P. Nayar:** What is the minimum per capita requirement of rice and wheat on the basis of which this deficit is calculated?

**Shri Kidwai:** It is calculated on the basis of the consumption in the rationed area.

**Shri V. P. Nayar:** I asked about the estimated requirement.

**Shri Kidwai:** I think recently a sample survey was held and a book was published which gives all this information. I hope the hon. Member has read it.

**Shri Velayudhan:** May I know, Sir, whether the demands made by the Madras and Travancore-Cochin Governments were met?

**Shri Kidwai:** The demands made by Madras and Travancore-Cochin Governments have been fully met.

**Shrimati Renu Chakravartty:** May I know that in view of the fact that the figures of the Indian Statistical Institute say that both consumption as well as production is higher than before, is it on that basis that this has been calculated or on any other basis?

**Shri Kidwai:** It has been found that the amount of consumption and production is actually what has been stated there, but the margin that has been left out will meet our requirements. That has been the margin for 3 or 4 years and on that basis it has been calculated.

**Shri S. V. Ramaswamy:** Have the requirements of Madras State been fully met?

**Shri Kidwai:** Whatever Madras requires, it will get.

**Shri P. T. Chacko:** Has the attention of the Government been drawn to the statement made by the Food Minister of Travancore-Cochin that the ration of 6 ounces cannot be increased because of want of supply?

**Shri M. V. Krishnappa:** They were getting 4½ ounces last year and this has been increased to 6 ounces. All this will depend upon the supply available, from procurement as well as from imports; it all depends upon the availability.

**Shri C. D. Pande:** May I know whether U.P. has got any rice ration now?

**Shri Kidwai:** In U.P. they used to procure rice and supply it to the ration shops. They are not now procuring as they previously did. Leaving something to the consumers they are procuring very little.

**Shri B. S. Murthy:** Sir, may I know what are the countries from which rice has to be imported and may I know whether it is also on the barter system?

**Shri Kidwai:** Rice may be imported from China and also from Burma and Siam. We have not yet decided from where to import.

#### LABOUR WELFARE OFFICERS

\*816. **Shri K. C. Sodhia:** (a) Will the Minister of Labour be pleased to state the number and names of Centres at which Labour Welfare Officers are trained at present and the capacity of each?

(b) Is there a proposal to increase such Centres and if so, when and at what places?

(c) What are the qualifications required for admission for training as Welfare Officers?

**The Minister of Labour (Shri V. V. Giri):** (a) There is no special Institute for the training of Labour Welfare Officers but some of the Institutes where training in Social Welfare subjects is provided are:—

- (1) the Tata Institute of Social Sciences, Bombay.
- (2) the Delhi School of Social Work, Delhi.
- (3) Faculty of Social Work, M.S. University, Baroda.
- (4) Department of Social Work, Calcutta University.
- (5) Madras School of Social Works.
- (6) Patna University.

Information regarding their training capacity is not available.

(b) Information is not available.

(c) In so far as the training arranged by the Government of India for their own, as also for the officers of the State Governments is concerned, the following qualifications have been prescribed by them for selecting candidates who are trained at the University of Calcutta:—

- (i) The candidate must be below 40 years of age;

- (ii) the candidate must possess a degree preferably in one of the Social Sciences;
- (iii) the candidate must be working as a Labour Officer or a Labour Inspector, or a Labour Welfare Officer in Central and/or State Government or holding a post having allied duties and functions; and
- (iv) the candidate must be expected in the normal course to become a Labour Officer or a Labour Inspector or a Labour Welfare Officer.

No precise information is available but it is understood that only graduates of recognised Universities are eligible for admission to these Institutes.

**Shri K. C. Sodhia:** What is the number employed in the private sector?

**Shri V. V. Giri:** Notice, Sir.

श्री जांगडे : क्या मैं जान सकता हूँ कि इस श्रम मंत्रालय ने लेबर वेलफेयर इंस्पेक्टरों को लंदन भेजा है और अगर भेजा है तो कितनी संख्या में भेजा है।

**Shri V. V. Giri:** None have been sent.

**Shri Jaipal Singh:** The hon. Minister gave a list of colleges and institutes which specialise in this particular training. May I know how many have so far undergone this training and out of them how many are in employment and how many are unemployed?

**Shri V. V. Giri:** 224 have been trained. I cannot exactly say how many are employed.

**Shri B. S. Murthy:** Is it not a fact, Sir, that some of the Universities are having Social Service as one of the subjects? Is it necessary for those graduate.....

**Mr. Deputy-Speaker:** You are arguing this matter.

**Shri B. S. Murthy:** Is it necessary for those graduates that have taken Degrees in Social Service in the Universities to be once again trained in these Institutes in Madras, Calcutta and Delhi?

**Shri V. V. Giri:** It may not be necessary.

**Shri Punnoose:** Will the hon. Minister inform us as to what percentage of the Labour Welfare Officers now employed have any of the qualifications which have been stated?

**Shri V. V. Giri:** Many of them have.

**Shri Nambiar:** May I know whether these men are expected to learn the labour laws and legislation and rules before they want to get employed?

**Shri V. V. Giri:** If they want to be successful Labour Officers, they cannot but study them.

श्री गणपति राम : क्या मैं जान सकता हूँ कि लेबर वेलफेयर आफिसर्स के सेलेक्शन में शेड्यूल्ड कास्ट के रिजर्वेशन का भी ख्याल किया गया है और अगर ऐसा है तो कितने शेड्यूल्ड कास्ट और शेड्यूल्ड ट्राइब्स के कितने कैंडिडेट्स उसमें लिये गये हैं।

**Shri V. V. Giri:** I think so, Sir.

X-RAY PLANT IN BARKUI HOSPITAL

\*817. **Shri R. B. Shah:** (a) Will the Minister of Labour be pleased to state whether it is a fact that the X-Ray Plant supplied on Labour Welfare Account to Barkui Hospital of Pench Valley Mines in District Chhindwara, Madhya Pradesh, is idle, since the last four years, for want of a Transformer and X-Ray Tube?

(b) By what probable time, the said X-Ray Plant will be put into operation for service to Mine workers?

**The Minister of Labour (Shri V. V. Giri):** (a) and (b). The Plant was used for screening till the end of March 1952 and is being used again for the purpose. It will shortly be equipped to enable photographs also to be taken.

RESTRICTIONS ON MOVEMENT OF PADDY AND RICE

\*818. **Shri B. N. Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Central Government are aware of the fact that as a result of recent restrictions on the movement of paddy and rice in Uttar Pradesh, the price of these grains has gone up; and

(b) if so, what steps Government propose to take in the matter?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) It is not a fact that the recent ban on the movement of paddy and rice within U.P. has led to rise in their prices.

(b) Does not arise.